

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3164**  
ANSWERED ON 28.03.2023

**SELF-RELIANCE IN ELECTRICITY GENERATION THROUGH SOLAR ENERGY**

3164. DR. SUMER SINGH SOLANKI  
MS. KAVITA PATIDAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government is working on any plan to make rural India self-reliant in electricity generation through solar energy;
- (b) if so, the details thereof;
- (c) whether all the States are contributing for the implementation of the said scheme; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (d) The Ministry of New and Renewable Energy (MNRE) is implementing various Schemes/ Programmes for the promotion of solar energy in the country, including in the rural areas of the country. The details of major Schemes/ Programmes are given in **Annexure-I**. With the joint efforts of the States/UTs and the Central Government, over 64.38 GW solar power capacity is reported installed in the country till 28.02.2023. State/UT-wise details are given in **Annexure-II**.

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**Annexure-I referred to in reply of part (a) to (d) of the Rajya Sabha unstarred question  
No. 3164 to be answered on 28.03.2023**

**Details of major ongoing schemes for promotion of Solar Energy**

<b>Scheme/ Programmes</b>	<b>Financial support presently available as per the Scheme</b>
a) Rooftop Solar Programme Phase-II	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p> <p>The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme</p> <p>(i) For Residential Sector</p> <ul style="list-style-type: none"> <li>• Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp</li> <li>• CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp</li> <li>• CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp)</li> </ul> <p>(ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.</p>
b) PM-KUSUM scheme	<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme.</p> <p><b>Component A:</b> Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p>Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW.</p> <p><b>Component B:</b> Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal</p>

	<p>Pradesh and Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p><b>Component C:</b> Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>Benefit available: (a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.</p> <p>(b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW available from MNRE.</p>
c) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
d) Solar Park Scheme	Up to 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) Green Energy Corridor Scheme (for development of intra-state transmission system for RE projects)	GEC Phase-I: CFA of 40 % of DPR cost or awarded cost whichever is lower. GEC Phase-II: CFA of 33 % of DPR cost or awarded cost whichever is lower.
f) PLI Scheme ‘National Programme on High Efficiency Solar PV Modules’	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.

**Annexure-II referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred question No. 3164 to be answered on 28.03.2023**

**State-wise installed solar capacity as on 28.02.2023**

<b>S. No.</b>	<b>STATES / UTs</b>	<b>Solar Power (in MW)</b>
1	Andhra Pradesh	4530.76
2	Arunachal Pradesh	11.64
3	Assam	147.92
4	Bihar	192.89
5	Chhattisgarh	947.35
6	Goa	26.40
7	Gujarat	8887.73
8	Haryana	1026.71
9	Himachal Pradesh	87.46
10	Jammu & Kashmir	49.12
11	Jharkhand	101.85
12	Karnataka	8110.49
13	Kerala	723.49
14	Ladakh	7.80
15	Madhya Pradesh	2801.25
16	Maharashtra	3772.09
17	Manipur	12.28
18	Meghalaya	4.15
19	Mizoram	8.01
20	Nagaland	3.04
21	Odisha	452.94
22	Punjab	1165.07
23	Rajasthan	16405.75
24	Sikkim	4.68
25	Tamil Nadu	6536.77
26	Telangana	4657.18
27	Tripura	17.53
28	Uttar Pradesh	2500.97
29	Uttarakhand	575.52
30	West Bengal	179.98
31	Andaman & Nicobar	29.91
32	Chandigarh	58.69
33	Dadar & Nagar Haveli	5.46
34	Daman & Diu	41.01
35	Delhi	213.00
36	Lakshadweep	3.27
37	Pondicherry	35.53
38	Others	45.01
	<b>Total</b>	<b>64380.70</b>